



\$~42 to 51

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.M.C. 143/2013, CRL.M.A. 535/2013 & CRL.M.A. 5145/2017

KAPIL PURI & ORS.Petitioners

Through: Mr. Praveen Singh, Adv.

versus

CISCO SYSTEMS CAPITAL INDIA PVT. LTD.Respondent

Through: Mr. Maninder Singh, Sr. Adv. along
with Ms. Chetna Bhalla, Mr. Kartik Bhalla and
Mr. Rachit Bigghe, Advs.

43

+ CRL.M.C. 144/2013, CRL.M.A. 2922/2013 & CRL.M.A. 5142/2017

KAPIL PURI & ANRPetitioners

Through: Mr. Praveen Singh, Adv.

versus

CISCO SYSTEMS CAPITAL INDIA PVT. LTD.Respondent

Through: Mr. Maninder Singh, Sr. Adv. along
with Ms. Chetna Bhalla, Mr. Kartik Bhalla and
Mr. Rachit Bigghe, Advs.

44

+ CRL.M.C. 145/2013, CRL.M.A. 545/2013 & CRL.M.A. 5144/2017

KAPIL PURI & ANR.Petitioners

Through: Mr. Praveen Singh, Adv.

versus

CISCO SYSTEMS CAPITAL INDIA PVT. LTD.Respondent

Through: Mr. Maninder Singh, Sr. Adv. along
with Ms. Chetna Bhalla, Mr. Kartik Bhalla and
Mr. Rachit Bigghe, Advs.



45

+ CRL.M.C. 384/2013 & CRL.M.A. 5143/2017

H K SHAH & ANR

.....Petitioners

Through: Mr. Praveen Singh, Adv.

versus

CISCO SYSTEMS CAPITAL INDIA PVT. LTD.Respondent

Through: Mr. Maninder Singh, Sr. Adv. along
with Ms. Chetna Bhalla, Mr. Kartik Bhalla and
Mr. Rachit Bigghe, Advs.

46

+ CRL.M.C. 3142/2014

CISCO SYSTEM CAPITAL PVT LTD

.....Petitioner

Through: Mr. Praveen Singh, Adv.

versus

NEW DELHI TELE TECH PVT LTD & ORSRespondents

Through: Mr. Maninder Singh, Sr. Adv. along
with Ms. Chetna Bhalla, Mr. Kartik Bhalla and
Mr. Rachit Bigghe, Advs. for Cisco System
Capital Pvt. Ltd.

47

+ CRL.M.C. 3444/2014 & CRL.M.A. 11911/2014

CISCO SYSTEM CAPITAL PVT LTD

.....Petitioner

Through: Mr. Praveen Singh, Adv.

versus

NEW DELHI TELE TECH PVT LTD & ORSRespondents

Through: Mr. Maninder Singh, Sr. Adv. along
with Ms. Chetna Bhalla, Mr. Kartik Bhalla and
Mr. Rachit Bigghe, Advs. for Cisco System
Capital Pvt. Ltd.



48

+ CRL.M.C. 5452/2019 & CRL.M.A. 38932/2019

MR. KAPIL PURI

.....Petitioner

Through: Mr. Praveen Singh, Adv.

versus

M/S. CISCO SYSTEMS CAPITAL (INDIA) PVT.
LTD.

.....Respondent

Through: Mr. Maninder Singh, Sr. Adv. along
with Ms. Chetna Bhalla, Mr. Kartik Bhalla and
Mr. Rachit Bigghe, Advs.

49

+ CRL.M.C. 5453/2019 & CRL.M.A. 38934/2019

MR. KAPIL PURI

.....Petitioner

Through: Mr. Praveen Singh, Adv.

versus

M/S. CISCO SYSTEMS CAPITAL (INDIA) PVT.
LTD.

.....Respondent

Through: Mr. Maninder Singh, Sr. Adv. along
with Ms. Chetna Bhalla, Mr. Kartik Bhalla and
Mr. Rachit Bigghe, Advs. for Cisco System
Capital Pvt. Ltd.

50

+ CRL.M.C. 5454/2019 & CRL.M.A. 38937/2019

MR. KAPIL PURI

.....Petitioner

Through: Mr. Praveen Singh, Adv.

versus

M/S. CISCO SYSTEMS CAPITAL (INDIA) PVT.
LTD.

.....Respondent

Through: Mr. Maninder Singh, Sr. Adv. along



with Ms. Chetna Bhalla, Mr. Kartik Bhalla and
Mr. Rachit Bigghe, Advs. for Cisco System
Capital Pvt. Ltd.

51

+ CRL.M.C. 5455/2019, CRL.M.A. 38938/2019 & CRL.M.A.
38939/2019

MR. KAPIL PURI

.....Petitioner

Through: Mr. Praveen Singh, Adv.

versus

M/S. CISCO SYSTEMS CAPITAL (INDIA) PVT.
LTD.

.....Respondent

Through: Mr. Maninder Singh, Sr. Adv. along
with Ms. Chetna Bhalla, Mr. Kartik Bhalla and
Mr. Rachit Bigghe, Advs. for Cisco System
Capital Pvt. Ltd.

CORAM:

HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER
24.07.2025

%

1. It is already 5:30 PM.
2. List on 03.12.2025.
3. Interim Order(s), if any, to continue till the next date of hearing.

AJAY DIGPAUL, J

JULY 24, 2025/ar